

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A. No. 146/2017

Date of decision: 16.03.2020

**Hon'ble Mr. Suresh Kumar Monga, Member (J)
Hon'ble Mr. A. Mukhopadhyaya, Member (A)**

Siya Ram Meena S/o Shri Madho Lal Meena, aged about 30 years, R/o Village & Post Khedla, Tehsil Spotra, District Karauli, Rajasthan. ...Applicant.
(By Advocate: Shri Amit Mathur)

Versus

1. Railway Recruitment Board, Bengaluru through its Chairman, Bengaluru, Karnataka.
2. South Western Railway through its General Manager, Club Road, Keshwapur, Hoobali, Karnataka.
3. Divisional Railway Manager, South Western Railway, Divisional Office, Hoobali, Karnataka.

...Respondents.

(By Advocate: Shri M.K.Meena)

ORDER (ORAL)

Per: Suresh Kumar Monga, Member (J):

At the very outset, Shri M.K.Meena, learned counsel for the respondents while referring Clause 13.08 of the Centralized Employment Notice No.01/2014 (Annexure A/2) submitted that this Bench of the Tribunal does not have the territorial jurisdiction to entertain the present Original Application. Clause 13.08 of the Centralized Employment Notice is reproduced here as under:

"13.08. Any legal issues arising out of this Centralized Employment Notice shall fall within the legal jurisdiction of respective Central

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Administrative Tribunals under which the RRB concerned is located."

2. In order to substantiate his aforesaid contention, learned counsel for the respondents has placed reliance upon a latest judgment rendered by this Bench of the Tribunal in the case of **Hariom Meena vs. West Central Railway & Ors.** (OA No.291/547/2017 - decided on 03.01.2019).

3. In view of the judgment in Hariom Meena (supra), we are of the considered view that the present Original Application cannot be entertained by this Bench of the Tribunal and the same is liable to be returned to the applicant.

4. Accordingly, the Registry is directed to return the present Original Application to applicant enabling him to present the same before appropriate Bench of this Tribunal. While returning the Original Application, a copy of the same shall be retained by the Registry.

(A.Mukhopadhyaya)
Member (A)

(Suresh Kumar Monga)
Member (J)

/kdr/